

List of cases where Case Management Hearing was held during the month of June-2023

Sr. Court No.	District	Case No.	Petitioner Name VS Respondent Name	Advocate	Date of Registration	Date of Case Management Hearing	
1	SH. SANJEEV KUMAR AGGARWAL, DISTRICT JUDGE (COMMERCIAL COURT)-01	CENTRAL	CS COMM-377/19	ANKIT GUPTA VS. ENGLISH PREMIUM	AMAR SINGH AND R.N. DUBEY	28.03.2019	01.06.2023
			CS COMM-5102/21	SUPER INDIA PAPER PRODUCTS VS. MOHD. SAMI	M.U. REHMAN AND MANISH SHARMA	03.12.2021	03.06.2023
			CS COMM-1067/20	RAMESH CHANDER BHARIJA VS. ASHWANI KAPOOR	VIKRAM DUA AND HAKIM KHAN	28.07.2020	07.06.2023
			CS COMM-416-2023	SUNRISE COPIERS LTD. VS. NIKHIL GARG	SUBHASH CHANDRA AND ANUKOOL CHAWLA	06.03.2023	08.06.2023
2	DR. KAMINI LAU, DISTRICT JUDGE (COMMERCIAL COURT)-02	CENTRAL	CS(CoMM)1326/2020	ASICS CORPORATION VS. ASHOK KUMAR	SH HINABSHU CHAUDHARY	17-09-2020	09-06-2023
3	Sh. ILLA RAWAT, District Judge, Commercial Court-03	CENTRAL	CS(COMM)1885/2021	ICICI BANK LTD. VS. ASHWANI GUPTA	SH. MANISH V/S DEWAN	19.06.2021	02.06.2023
4	MS ANURADHA SHUKLA BHARDWAJ, DISTRICT JUDGE, COMMERCIAL COURT-04	CENTRAL	NIL				

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5	CENTRAL	NIL	SH. UMED SINGH GREWAL DISTRICT JUDGE (COMMERCIAL COURT)-05			
6	CENTRAL	CS(COMM) 2078/2022	M/S DELTA AIR FREIGHT PVT. LTD. VS M/S LARK LABORATORIES	ARVIND MISHRA	01.09.2022	01.06.2023
7	CENTRAL	NIL	MS. KAVERI BAWEJA, DISTRICT JUDGE, COMMERCIAL COURT-07			
8	Central	NIL	SH. AMIT KUMAR, DISTRICT JUDGE, COMMERCIAL COURT-08			
9	Central	NIL	SH. DEEPAK GARG, DISTRICT JUDGE, COMMERCIAL COURT-09			
10	West	NIL	Sh. Dinesh Bhatt DJ (Commercial Court)-01			
11	West	CS COMM 120/2019	KAWAL AHUJA VS RAVINDER SINGH	AMARJEET RAIN	18.04.2019	03.05.2023

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			CS COMMAR 304/2021	CING SOLUTION IND P LTD VS RITESH CHAUHAN	SANDEEP BANGA	15.07.2021	08.05.2023
			CS COMM 503/2021	ARYA SAMAJ MOTI NAGAR VS KULBEER SINGH	VIKRAM BAWEJA	26.10.2021	11.05.2023
12	SH. DIG VIJAY SINGH, DISTRICT JUDGE (COMMERCIAL COURT)-03	West	NIL				
13	SH. ANURAG SAINI, DISTRICT JUDGE (COMMERCIAL COURT)-01	NEW DELHI	CS (COMM.)/438/2022	M/S. SKASHISH STEELPROPRI ETOR SANJEEV KUMAR Vs M/S. NIHAL CHAND	UPADHAYAY	20.05.2022	01.06.2023
			CS (COMM.)/526/2022	MCCAIN FOODS INDIA PRIVATE LIMITED Vs SUMIT KOHLI	MAYANK MAHENDRU	06.06.2022	05.06.2023

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14	SH. SANJEEV AGGARWAL, DISTRICT JUDGE (COMMERCIAL COURT)-02	NEW DELHI	CS (COMM.) 617 / 2022	HT MEDIA LTD. VS. OXIRICH REALTORS PVT. LTD.	SH. ANKUR GOSAIN	13.07.2022	01.06.2023
			CS (COMM.) 106 / 2021	SP SAFEM CONTROL SYSTEM LTD. VS. AUTO PASS INDIA	MS. ISHITA SURI	12.03.2021	02.06.2023
			CS (COMM.) 82 / 2022	M/S. ARHAAN AND ASSOCIATES PVT. LTD. VS. WAPCOS LTD.	SH. BHASKAR JAIN	05.01.2022	02.06.2023
			CS (COMM.) 841 / 2022	VIJAY KUMAR GUPTA VS. PRABHAT KUMAR	SH. AVIRAL MITTAL	13.10.2022	06.06.2023
15	SH. VINEETA GOYAL, DISTRICT JUDGE (COMMERCIAL COURT)-03	NEW DELHI	NIL				
16	SH. PREM KUMAR BHARTWAL, DISTRICT JUDGE (COMMERCIAL COURT)-01	SOUTH	CS (COMM) 283/23	HUGO BOSS TRADEMARK MANAGEMENT GMBH AND COMPANY KG Vs. PRATIK LUTHER	Ms. Kanupriya Sabharwal	10.05.2023	11.08.2023
17	SH. ANIL KUMAR SISODIA, DISTRICT JUDGE (COMMERCIAL COURT)-02	SOUTH	CS (COMM) 146 / 2021	ROYAL ENGINEERING VS ROYALSHIELD TECHNOLOGIES	SHEETAL VOHRA	27.03.2021	03.06.2023

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18	SH. SANDEEP YADAV	South	NIL				
19	SH. RAJEEV BANSAL, DISTRICT JUDGE (COMMERCIAL)-01	South	NIL				
20	SH. LAL SINGH, DISTRICT JUDGE	SOUTH-EAST	NIL				
21	MS. NEELAM SINGH, DISTRICT JUDGE	SOUTH-EAST	NIL				
22	SH. AJAY KUMAR JAIN	SOUTH-EAST	CS (COMM)/30/2023	M/S PIONEER LOGISYS PVT LTD Vs M/S SAXENA MARINE TECH PVT LTD	Deepak Kumar Mishra(P),	09-01-2023	11-07-2023
			CS (COMM)/72/2023	RAJAT DHAWAN Vs M/S RURAL SENSE	JAGJIT SINGH(P),	19-01-2023	10-07-2023
			CS (COMM)/323/2019	PUMA SE Vs INTIYAZ SHEIKH	PRATAP SHASHI OJHA(P),	14-02-2019	07-07-2023

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		CS (COMM)/24/2019	WEBKUL SOFTWARE PVT LTD Vs SUDHARKAR SINGH	SHALABH GUPTA(P),	20-02-2019	26-07-2023
		CS (COMM)/28/2019	M/S BCC DEVELOPERS AND PROMOTERS PVT LTD Vs M/S NBCC (INDIA) LTD	ADV.(P),	27-02-2019	12-07-2023
		CS (COMM)/253/2022	SATYAVIR SINGH AND ORS Vs ICICI BANK LTD	Sajal Manchanda(P),	04-03-2022	20-07-2023
		CS (COMM)/190/2023	IDBI BANK LTD Vs AMIRUDDIN	MANISH KUMAR DEWAN(P),	24-02-2023	24-07-2023
		CS (COMM)/295/2022	M/S MISHU ENTERPRISES THR ITS PROPRIETOR MANISH SHARMA Vs M/S NAKSHATRA 19	KANGAN RODA(P),	23-03-2022	04-07-2023
		CS (COMM)/266/2019	M/S AIRTEC ELECTROVISION PVT LTD Vs M/S INNOVENT PANEL WORKS PVT LTD	DASHISH CHAUHAN(P),	15-04-2019	12-07-2023
		CS (COMM)/325/2022	INDIAN ENERGY EXCHANGE LIMITED Vs BHL FOREX AND FINLEASE LIMITED	UMANG KATARIYA(P),	28-03-2022	21-07-2023

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			CS (COMM)/258/2023	SUNIL SETH Vs VINOD KUMAR	PRANAV KUMAR(P),	17-03-2023	10-07-2023
			CS (COMM)/306/2021	M/S TEAMGLOBAL LOGISTICS PVT LTD Vs M/S SVMR LOGISTICS PVT LTD	Deepak Kumar Mishra(P),	03-08-2021	20-07-2023
			CS (COMM)/297/2021	POLO LAUREN COMPANY LP Vs MATHAN KNITTERS	SHRAVAN KUMAR BANSAL(P),	28-07-2021	03-08-2023
			CS (COMM)/505/2019	INNOVENT PANEL WORKS PVT LTD Vs M/S AIRTEC ELECTROVISION PVT LTD	KUMAR NIKHIL(P),	16-10-2019	12-07-2023
			CS (COMM)/487/2019	SK JAIN RUBBERS PRIVATE LIMITED Vs COM FIRE SAFETY COMPANY PVT LTD	NIDHI PANDEY(P),	01-11-2019	11-07-2023
			CS (COMM)/1014/2022	BANK OF BARODA Vs SHAIENDRA KUMAR PANDEY	KALIMUR REHMAN(P),	15-10-2022	14-07-2023
			CS (COMM)/514/2019	M/S JAGRAN PRAKASHAN Vs PRADESH JAGRAN	JEEVESH MEHTA(P),	10-12-2019	18-07-2023

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			CS (COMM)/1046/2022	MOSAIC MEDIA VENTURES PVT LTD Vs FAST CONVERSION MARKETING SOLUTIONS	PUNEET BAJAJ(P),	22-10-2022	21-07-2023
			CS (COMM)/6/2023	M/S ASCENT CONSTRUCTIONS PVT LTD Vs M/S EARTHCONSTRUCTIONS PRIVATE LIMITED	NEERAJ KUMAR(P),	02-01-2023	15-07-2023
23	MS. ANU GROVER BALIGA	SOUTH-EAST	NIL				
24	SH. BHUPESH KUMAR	SOUTH-EAST	CS/COMM/60/2022	GONSAI LOGISTICS PVT LTD V/s. HEMENG SCHNELL GLOBAL PVT LTD	RAKESH KUMAR SHARMA	07-01-2022	07-06-2023
25	MS NIRJA BHATIA	SOUTH-EAST	NIL				
26	SH. RAJESH KUMAR SINGH	SOUTH-EAST	CS(COMM)557/2022	HARSH INTERNATIONAL V/S COZY TOUCH POLY FOAMS INDIA PVT. LTD.	SH. ANKUR SINGHAL	02.06.2022	20.01.2023
			CS (COMM)1028/22	COZY TOUCH POLY FOAMS INDIA PVT. LTD. V/S HARSH INTERNATIONAL	MS. SONAM SHARMA	19.10.2022	20.01.2023

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			CS(COMM)599/22	HARSH INTERNATIONAL SPRINGER MATTRESSES AND ORS.	SH. ANKUR SINGHAL	02.06.2022	20.01.2023
			CS (COMM)600/22	HARSH INTERNATIONAL COIRFOAM (INDIA) PVT. LTD.	SH. ANKUR SINGHAL	02.06.2022	20.01.2023
27	SH. SANJAY SHARMA-I	EAST	CS COMM.NO.11/2023	SANTOSHI HYVOLT ELECTRICALS PVT.LTD.VS. ANIL THAKUR	ANAND PRAKASH VS. PIYUSH JAIN	07-01-2023	05-06-2023
28	SH. CHANDRA SHEKHAR, DISTRICT JUDGE, COMMERCIAL COURT-02	EAST	NIL				
29	MS. BARKHA GUPTA, DISTRICT JUDGE, (COMMERCIAL COURT)	North-East	NIL				
30	SH. BRIJESH KUMAR GARG	Shahdara	705/2022	SAROGI SUPER SALES PVT. LTD. VS M/S BUTTERFLY	MS NEELAM MALIK	17.12.2022	02.06.2023
			551/2021	LOKESH GOYAL PROP. M/S GUPTA TEXTILES VS M.S HEXA INTERNATIONAL PVT. LTD.	SH HARSHIT VASHIST	20.12.2021	03.06.2023

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			707/2022	UCO BANK VS NOOR BEAUTY PARLOUR PROP. MRS NAZRA BANO	BULBUL YADAV	17.12.2022	05.06.2023
31	MS. SUKHVINDER KAUR						
32	SH. SURENDER S. RATHI						
33	SH. REETESH SINGH		CS(COM) 232/19	CYAN FINANCIAL V/S CHARLIE REAL ESTATE	SH. JATIN KUMAR	24-10-2019	28-06-2023
			CS(COM) 104/23	STATE BANK OF INDIA V/S NAVIN JAIN	MS. SHALINI SUPADHYAY	03/02/2023	06/01/2023
34	SH. GURDEEP SINGH, DISTRICT JUDGE (COMMERCIAL)	North-West	NIL				
35	SH.VINOD YADAV		NIL				

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36	SH. VIRENDER BHATT, DISTRICT JUDGE (COMMERCIAL COURT)	North	NIL				
37	SH. PANKAJ GUPTA, DISTRICT JUDGE (COMMERCIAL)	SOUTH WEST	CS COMM. 269/2021	M/S KAISER APPLIANCES VS M/S BAJAJ SALES	KARAN SONI	27.10.2021	05.06.2023
			CS COMM. 357/2021	CANARA BANK VS M/S M.G. TRADERS	LOKENDER	17.12.2021	05.06.2023
			CS COMM. 172/2023	CANARA BANK VS M/S BHARAT BHOG	PIYUST MISHRA	15.04.2023	05.06.2023
			CS COMM. 355/2021	STATE BANK OF INDIA VS VIJAY KUMAR	ABHISHEK KUMAR	17.12.2021	06.06.2023
			CS COMM. 99/2023	STATE BANK OF INDIA VS M/S MITTAL SAREE PLACE	RAJIV KUMAR THAKUR	02.03.2023	08.06.2023
			CS COMM. 187/2020	STATE BANK OF INDIA VS RAKESH KUMAR SINHA	ATUL NAYAK KUSHAGRA BANSAL	04.12.2020	06.06.2023

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38	MS. SAVITA RAO, DISTRICT JDUGE, COMMERCIAL COURT-02		CS Comm/ 331/2022	Shamim Ahmed Vs Advance Services	Sh. Sandeep Vyas	02/07/2022	06/06/2023
39	SH. RAKESH SYAL, DISTRICT JUDGE, COMMERCIAL COURT-03		CS(Comm)/132 /2021	Samay Singh Yadav Vs Singla Retail	Sh Amir Yadav	27.01.2021	01.06.2023
			CS(Comm)/447 /2022	M/S RK Tradingh Vs Big Tree Food	Manoj Kumar	19.09.2022	09.05.2023
			CS (Comm) 65/2023	Bank of Baroda Vs Sukhmeet Singh	Sudha Shukla	04.02.2023	09.05.2023
			Cs(Comm)/151/ 2023	Continental Carrier Vs P & G Enterprises	Rajan Miglani	25.03.2023	07.06.2023